

NAME OF CORPORATE DEBTOR: AVASARALA TECHNOLOGIES LIMITED; DATE OF CIRP COMMENCEMENT: 4TH JULY, 2023 LIST OF CREDITORS AS ON

Under Regulation 13(2) of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Claim No.	Name of Creditor	Details of Claim Received		Details of Claim admitted				Contingent Claim	Mutual Set off	Not admitted	Under verification			
			Date of Receipt	Amount claimed	Admitted	Nature of Claim	Covered by Security	Related Party							%age voting in CoC
1	SFC_1	Karur Vysya Bank	28-Jul-23	8,17,96,818	1,64,99,430	Secured OD	Yes	No	56.63%	Nil	12,42,000	Nil			
					6,40,55,388	BG Claimed	Yes	No							6,40,55,388
2	SFC_2	Indian Overseas Bank Residency Road Branch	04-Aug-23	36,44,364	36,44,364	BG Claimed	yes	No	2.56%	36,44,364	Nil	Nil	Nil		
Total				8,54,41,182	8,41,99,182					6,76,99,752		12,42,000	-		